

Promotion avenues of Wireless Operators

4442. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Board has agreed to retain the cadre structure intact, emoluments protected and avenues of promotions protected in respect of wireless operators category declared surplus/shrinking due to introduction of Microwave;

(b) whether the Board have ordered that existing cadre structure of WOPs/IWTs/CIWTs shall be retained intact and the staff concerned continue to get the same emoluments and have the same avenues of promotions;

(c) whether a decision has been taken to work out upgrading on the sanctioned strength that existed just prior to the upgradation on 1st May, 1969;

(d) what are the reasons for working out upgrading on actual strength on Southern Railway; and

(e) whether any action will be taken against officials concerned for totally ignoring boards directives?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) It was decided that a scheme would be drawn up to ensure that wireless operators declared surplus as a result of introduction of Microwave are absorbed with protection of their pay and scale. The scheme would also provide the same avenue of promotions and percentage of higher grade posts as existed prior to introduction of Microwave.

(b) Pending formulation of scheme Wireless Operators/IWTs/CWITs rendered surplus are to be utilised for working additional teleprinter links introduced and for this purpose the existing cadre structure of WOPs/IWTs/CWITs is to be retained intact.

(c) No.

(d) Because a number of vacant posts in the base grade cannot be filled as they are surplus to requirement.

(e) Does not arise.

Overbridge at Dhanbad Station

4443. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state whether Government have initiated any action to eliminate the long-standing troubles to the public caused by not extending the public foot over-bridge at Dhanbad station upto Cinema Road at Dhanbad old market and to provide an over-bridge at East end of new goods shed; Dhanbad to avoid serious congestion of Road Traffic at East and Level Crossing Gate, Dhanbad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Extension of the foot over-bridge at Dhanbad Station upto Cinema Road can be considered if it is sponsored by the State Government/Local Authority together with an undertaking to bear the entire cost thereof. Similarly, proposals for construction of road over/under-bridges in replacement of existing level crossings are to be sponsored by the State Government/Local Authority together with an undertaking to bear their share of the cost. No proposal for construction of a road over-bridge in replacement of existing level crossing at east end of new Goods shed at Dhanbad has so far been sponsored by the State Government/Local Authority.

Halt between Chhota Ambona and Kaloobathan

4444. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state whether Government propose a halt between Chhota Ambona and Kaloobathan with the facility of stoppage for one minute of 129 Up, 130 Dn, 330 Up and 340 Dn Passenger trains to eliminate the difficulties of the people of adjacent villages?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): No. This proposal was, however, examined in the past but not found feasible both from the engineering as well as the operating points of view.

Memo received by Divisional Manager, Central Railway

4445. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Manager, Central Railway Solapur (Maharashtra) has received any memorandum in September or October, 1980 regarding filling up of vacancies and creating new ones wherever and whenever necessary; and

(b) if so, what action has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The Divisional Secretary, National Railway Mazdoor Union submitted a memorandum to the General Manager, Central Railway in September 1980 for filling up vacancies and creation of posts in Daund Shed.

All vacancies except 27 in the Shed at Daund have been filled. Action is on hand to fill up the 27 vacancies also. The demand for creation of posts of Luggage Porters, however, could not materialise, as there is a complete ban on creation of additional posts.

Inclusion of part of D.A. in pension

4446. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to include some part of the D.A. in pension for those who have retired from the Central Government service on or after 30th July, 1977;

(b) whether some 3000 and odd applications for pension duly completed and submitted to the concerned authorities in time are still pending in the Bombay Division of Central Railway;

(c) if so, the reasons for the delay in settling the claims of the retired persons; and

(d) what action Government have taken or taking to expedite the settlement of these cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) As per orders issued by the Government in June 1979, a portion of Dearness Allowance is treated as pay for the purpose of pensionary benefits in the case of those employees who have retired from Railway service on or after 30-9-1977.

(b) Only 550 cases are pending.

(c) and (d). The work relating to review of pensionary benefits to the employees who retired from 30-9-1977 onwards involved, preparation of their revised claims by Personnel Branch and scrutiny thereof in Accounts Branch. Steps are, however, being taken to expedite settlement of the outstanding cases.

Wireless Operators on Railways

4447. **SHRI MATILAL HASDA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the cadre structure of Wireless Operators on all Indian Railways as per Boards orders is CIWT/DIWT/IWT/WOP;

(b) whether it is a fact that only IWTs are eligible for promotion as DIWT as per avenue chart;

(c) whether it is a fact that only on Southern Railway the post of IWT is maintained as WTS;